

आदिवासी क्षेत्रों में मुख्य डाकघरों का खोला जाना

1973. श्री सुशील बरोंगपा : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आदिवासी और दूर दराज के जिलों में मुख्य डाकघर तब तक नहीं खोले जा सकते जब तक वहाँ एक निश्चित संख्या में उप-डाकघर नहीं खुल जाते ; और

(ख) क्या विशेष परिस्थितियों में नियमों में ढील दी जा सकती है; यदि हाँ, तो क्या सरकार पोस्टमास्टर जनरल के माध्यम से प्राप्त ऐसे आदिवासी जिलों के सभी प्रस्तावों को मंजूरी देने का विचार रखती है ?

जल-मूल परियोजना मंत्री, साथ में संचार मंत्रालय का अतिरिक्त प्रसार (श्री के. पी. उशीरुण्णन) : (क) और (ख) विभाग के मौजूदा मानदण्डों के अनुसार प्रत्येक जिले में एक प्रधान डाकघर होना चाहिए जिसमें कम से कम 20 उप-डाकघरों को जोड़ा जा सके। पिछड़े और पर्वतीय क्षेत्रों के मामले में, जहाँ उप-डाकघरों/शाखा डाकघरों के वित्त पोषण में निश्चित सुधार की गुंजाइश हो वहाँ पर, मानकों में ढील देते हुए उप-डाकघर का प्रधान डाकघर के रूप में अपग्रेड करने के लिए निचले स्तर के मानक अपनाए जाएं।

प्राप्त हुए प्रत्येक प्रस्ताव पर गुणावगुण के आधार पर विचार किया जाता है।

-Transfer of Para-military Forces

1974. SHRI NAVRAJANGAM: I Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of officers of the rank of (i) Dy. Superintendent of Police (ii) Assistant Com- i mandant (iii) 2 IC and (iv) Com mandants in CRPF, BSF and ITBP who have not been posted outside (i) Delhi and (ii) in difficult areas ; like Punjab, and (iii) Jammu and

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Kashmir during the last five years and what are the reasons in each case;

(b) the number of those who, though posted outside Delhi, in Punjab, and J & K and returned on medical grounds of self or family members after a few month during the period mentioned above;

(c) the number of those who sought posting in Delhi on medical grounds during the last five years but were not given posting; and

(d) what are the reasons therefor ?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) to (d) The information is being collected and will be laid on the Table of the House.

Decentralisation of RNI

1975. SHRI PRAMOD MAHAJAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Government are proposing to de centralise R.N.I, and establish its regional offices;

(b) if so, what are the details -there of; and ,,,...

(c) if not, what are the reasons therefor ?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c) It is; proposed to upgrade the existing offices of the Registrar of Newspapers for India at Bombay, Madras and -Calcutta as Regional